

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar Judicial)

NOTICE

Pursuant to communication No. 33697/RG dated 17-07-2021 issued by the office of the Worthy Registrar General, it is notified for the information of all the concerned that the cases listed before the Hon'ble Regular Division Bench comprising their lordships Hon'ble the Chief Justice and Hon'ble Mr. Justice Sanjay Dhar on 19th July 2021, will now be taken up by the said Hon'ble Division Bench on 23rd July 2021, in addition to the routine Roster of the said day.

Further, the cases listed before the Bench of his lordship Hon'ble Mr. Justice Tashi Rabstan on 19th July 2021, will now be taken up for hearing by his lordship Hon'ble Mr. Justice Sanjay Dhar on the said day.

Srinagar.
17-07-2021

Sd/-
Registrar Judicial, Sgr.

Copy to:-

1. Bench Secretary to Hon'ble the Chief Justice.
2. Bench Secretary to Hon'ble Mr. Justice Tashi Rabstan.
3. Bench Secretary to Hon'ble Mr. Justice Sanjay Dhar.
.....for information.
- ✓ 4. Incharge NIC, High Court Srinagar, for uploading the notice on the official website of the Hon'ble High Court.
5. Office file.

Registrar Judicial, Sgr.

17/07/21